

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3403
ANSWERED ON:12.02.2014
MGNREGA WAGES THROUGH POST OFFICES
Biswal Shri Hemanand ;Singh Shri Prabhunath

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the procedure for disbursement of the MGNREGA wages through post offices;
- (b) the number of accounts used for disbursement of MGNREGA wages during the last three years and the current year along with the total amount disbursed, year-wise and State-wise;
- (c) the total amount of undisbursed funds lying with the Post offices;
- (d) whether all State Governments have maintained average monthly MGNREGS wages as a one-time deposit for each quarter in the head post offices; and
- (e) if so, the details thereof and if not, the action taken in this regard along with the steps taken for speedy disbursement of wages?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARANI)

(a) Governments of 24 states are utilizing Post offices as one of the channels to disburse wages to workers under Mahatma Gandhi National Rural Employment Guarantee Act. Such disbursement of wages is done through Post Office Savings Bank (POSB) accounts. On receipt of the wage lists and funds from the State Governments, the Post Offices credit the amount to the workers' accounts. Workers withdraw the amount from their accounts at their convenience.

(b) The details of number of accounts and amount disbursed in MGNREGS through Post Offices during the last three years and the current year are at Annexure-I

(c) There are no undisbursed funds lying with the post offices as the amount stands credited into workers' accounts and are treated as disbursed. It is upto the wage-earner to withdraw the amount at his convenience. However, details of funds that remain un-withdrawn in workers' accounts in different Postal Circles are given at Annexure-II

(d) & (e) Only some state governments have maintained average monthly MGNREGA wages as a one time deposit. In the other state governments either there is rolling fund or transfer through eFMS/ CFMS. The details of average monthly MGNREGS wages as a one-time deposit maintained by State Governments in head post offices of Postal Circles are at Annexure-III

Various steps are taken for speedy disbursement of wages in different Postal Circles, depending upon the situation in the corresponding states. Such steps include:

1. Increasing authorized cash balances of Branch Post Offices.
2. Introduction of dynamic line limits to speed up cash conveyance.
3. Introduction of online Centralized Fund Management System (CFMS).
4. Introduction of electronic disbursement of wages through Micro ATMs (Point of Transaction Devices).
5. Speedy disbursement of wages under eFMS.